

F.No. Standards/CFC/Misc.-01/FSSAI/2015
Food Safety and Standards Authority of India
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)
FDA Bhawan, Kotla Road, New Delhi-110002

The 02nd May, 2016

Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding omission of zinc as contaminants.

The regulation with respect to omission of Zinc as a contaminant has been approved by the Food Authority and the same was draft notified on 1st April, 2016 for inviting comments/ suggestions from stakeholders.

2. The above mentioned standards prescribing the omission of Zinc as a contaminant may be implemented with immediate effect.

3. This issues with the approval of the competent Authority in exercise of the power vested with Food Authority under clause 5 of Section 16 of the Food Safety and Standards Act, 2006.



(Sunil Bakshi)
Advisor (Regulations)

To

1. All Food Safety Commissioners
2. All Authorized Officers, FSSAI
3. All Central Designated Officers of FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI